

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-106
(IB)-264(PB)/2023
New IA/4741/2024

IN THE MATTER OF:

Go Airlines (India) Limited

.....Applicant

SECTION

U/s 10 IBC

Order delivered on 30.09.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant/RP : Mr. Ritin Rai, Sr. Adv., Mr. Diwakar Maheswri,
Ms. Pratiksha Mishra, Mr. Vishnu Shriram, Mr. Shryas
Edupuganti, Mr. Karan Bhootra, Advs.

For the Respondent :

ORDER

New IA/4741/2024:-

This is application filed under Rule 11 of the NCLT Rules, 2016, seeking early hearing of IA/33/2024. Heard the submissions made by the Ld. Sr. Counsel on behalf of the Applicant. IA/33/2024 is already listed for hearing on 04.10.2024 and today only 30.09.2024 therefore at this stage Ld. Sr. Counsel did not press the present application. Ld. Counsel on behalf of the Suspended Management of the Corporate Applicant is also present and submitted that this Adjudicating Authority vide order dated 03.09.2024 had issued notice to the Suspended Management of the Corporate Applicant for filing their appearance as well as response in IA/33/2024. However, Ld. Counsel submitted since they

are not the party in the said application i.e. IA/33/2024, Registry is not allowing them to file their response. Since this Adjudicating Authority has issued notice to the Suspended Management of the Corporate Applicant for filing their response and appearance, Registry is directed to accept the response if filed by the Suspended Management of the Corporate Applicant, if it otherwise in order. The present application i.e. New IA/4741/2024 is **disposed of.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-524
(IB)-264(PB)/2023
IA/4193/2024

IN THE MATTER OF:

Go Airlines (India) Limited

.....Applicant

SECTION

U/s 10 IBC

Order delivered on 30.09.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Ravinder K Rawat, Adv.

For the Respondent :

For the RP : Ms. Pratiksha Mishra, Adv.

ORDER

Due to paucity of time, the matter is listed on **15.10.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)